

**BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 39/14/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

Name of the Company: SVG Fashions Ltd.

Section of the Companies Act: Section 14 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1. | ISHAN P. SHAH | ADVOCATE | PETITIONER |  |
| 2. | | | | |


ORDER

Advocate Mr. Ishan Shah is present for the Petitioner.

No representation^{is} received from the Central Government even after issuance of notice.

Heard the arguments of learned Counsel for the Petitioner.

The order is reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 29th day of August, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL